

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/410/ (IB)/2017
NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD
NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	A. Sella Visalabshi	For Respondent	A. Sella
2)	B. AIRIDHARA RAO	For Petitioner	B. Airidhara Rao

ORDER

Counsels representing both the parties are present. Counsel for petitioner submitted that the settlement talks between the parties are in progress and prayed for time to make submissions regarding the outcome of the settlement. Time is enlarged at request. Put up on 12.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)